


3/9/2020 -

C. R. put up today before me as the sub is on rest duty.

Joddy is fined for (A.O.)
i/c Officer-in-charge of Horiga
P.S. has prayed for an another
date showing reason that I.O.
Premanku Hazarka is suffering
Covid-19 positive and he is
under treatment now. Seen
the prayer & it is allowed.

On the otherhand, the
learned defence counsel Mr. Sanjib
Ray has prayed for withdrawal
of the bail petition. Seen the
petition, ^{heard ed. defence counsel} & it is allowed.

Accordingly this Misc Case is
disposed of as withdrawn.


i/c Sessions Judge, Udalguri
Udalguri : Assam